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OA 444/04

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Con. 21. 12.11.05

Copies of order prepared for Council for Lom side.

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22/11

Socg

Order dated 09.11.05

Heard further the Council for the parties. Hearing is conducted. For reasons recorded separately, this OA is allowed.

Member (G)
[Signature]

W. Chairman.

Order dated 17.11.05

OA 443/04

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Common order policy in the aforesaid two OAs pronounced in open court. As per the observations and directions contained therein (available in OA 443/04), these two OAs are allowed. No costs.

Member (G)
[Signature]

W. Chairman.